

**DECLARATION OF ASSETS & LIABILITIES BY SHARWON KUMAR, CHIEF WHIP, RULLING PARTY, BIHAR VIDHAN SABHA**

I SHARWON KUMAR, son of Late Hari Prasad Shigh, Vill+P.S.+P.O- Ven, Dist.- Nalanda (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residential building at Ben, Bhiar Sharif are also given below.

**A Details of Immovable assets as on 10-12-2011**

S. No.	DESCRIPTION	SELF	WIFE
(i)	Cash	25,000=00	50,000=00
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, Patna IB, Bihar Sharif - M.B. Gramin Bank, Ben	42,000=00 1,01,000=00 -	5,64,558=00 - 2,31,000=00
	Bonds debentures & Shares in Companies, Mutual Fund	NIL	NIL
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP  SBI Life  LIC   Lic Bajaj alinze	50,000*12 = 6,00,000=00 1,00,000=00     S.A. Amount- 1,30,000=00, yearly premium 10,261=00	-   1,00,000=00  S.A. Amount- 1,00,000=00, yearly premium 7,059 S.A. 1,50,000=00 yearly premium 18,018 S.A. Amount 2,50,000=00 yearly premium 12,010=00  2,00,000=0
(iv)	Moter Vehicles (details of make etc. WB02/855 Ambasder Car	50,000=00	-
(v)	Jewellery (Details of Weight & Value)	Watch - 1, (Ria) 1800=00 Silver-20,000=00	Gold - 10 Bhaar (2,00,000=00) Silver- 500 gm woth - 28,000=00 (Stri Dhan, Gifted in marage and other ocassion)
(vi)	Revolver  Rifle	Lisence No. 04/1999, Silav Thana Rs. 60,000=00 Lisence No. 20/1992, Silav Thana. Rs. 45,000=00	
(vii)	other Assets, such as values of claims/interest	20,000=00	2,000=00

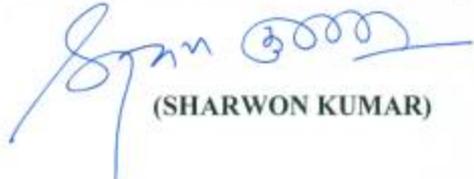
PATNA

  
(SHARWON KUMAR)

**Details of Immovable assets as on 10-12-2011**

No.	DESCRIPTION	SELF	WIFE
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	Ben 15 Bigha 15,00,000=00 (Inherited Ancestral Property)	Bihar Sharif 6.25 D 8,00,000=00 Madhopur, Nalanda- 1.59 Acres 4,78,000=00 Madhopur, Nalanda- 1.41 Acres, 5.11 Lac. Ben - 6.25 D, 1,50,000=00
(ii)	Non-Agricultural Land Location (s)  Survey (Khata) number (s) Extent (Total measurement) Current market Value	Bihar Sharif 3 D 6,00,000=00 Bihar Sharif 6.25 D 6,00,000=00 (Inherited Ancestral Property)	-
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b)  Survey (Khata) number (s)  Extent (Total measurement)  Current market value	3 MF 14/41 Housing Coloney, Patna Allowed Advance 1.25 Lac.	10 D Gas Godwon and sale centre, 10.5 Lac. Security 2.0 Lac. -
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s)  Extent (Total measurement)  Current market value ----- -----	6 D House at Ben 4 D House at Ben Rs. 20,00,000=00 (Inherited Ancestral Property)	Rajgir. 3D Rs. 10,00,000=00
(v)	Others	20,000=00	15,000=00

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I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues:

S.No.	Description.	Name and Address of Bank/ Financial institution(s) Department(s)	Amount outstanding as on 10-12-2011
(a) (i)	Loans from Banks: ----- -----		
(ii)	Loans from financial institutions		
(iii)	Government dues:-		
	(a) Telephone Office, Patna	16,647=00	-
	(b) SBI Parbalpur		5.0 Lac.
	(c) Rakesh Kumar		10.0 Lac.
	(d) Arbind Kumar, Ramchandrapur		2.0 Lac.
	Santu Kumar, Sohdi & others		2.0 Lac.
(b) (i)	income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	NIL AJXPK5729J Return filed up to 2011	NIL ANUPK8786G Return filed up to 2011
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NIL	NIL
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL
(iv)	Property Tax		

PATNA

  
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